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Title: The Minister of State in the Ministry of Urban Development laid a statement regarding status of implementation of recommendations contained in the 25th Report of the Standing Committee on Urban Development on Demands for Grants (2013-14), pertaining to the Ministry of Housing and Urban Poverty Alleviation.

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSI): Madam, on behalf of Dr. Girija Vyas, I rise to lay this statement in pursuance of the Direction 73A of the Hon. Speaker, Lok Sabha which reads as under:

"The Minister concerned shall make once in six months a statement in the House regarding the status of implementation of recommendations contained in the Reports of Departmentally Related Standing Committees of Lok Sabha with regard to his Ministry"

I would like to inform the hon. Members of the House that the 25th Report of the Standing Committee of the 15th Lok Sabha on Urban Development was presented to Lok Sabha on 23rd April, 2013. The Report contains 15 recommendations. Latest status of Action Taken by the Government has been indicated against each recommendation in the enclosed statement. Action Taken Notes on these recommendations as prevailing in July, 2013 were sent to the Standing Committee on Urban Development on 11.07.2013.

Madam Speaker, I would like to inform the hon. Members that further follow up action wherever necessary will be taken, in respect of these recommendations.

The Annexure to this statement is laid on the Table of the House.

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